


**RAJASTHAN HIGH COURT, JODHPUR****ORDER****No.Estt.(RJS)/81/2011****Date : 31.05.2011**

The following officers are appointed / posted as Presiding Officers of the vacant Courts shown against their names in addition to their own duties with immediate effect till further orders :-

S.No.	Name of officer with present post	Name of the Court(s) of which the Presiding Officer appointed in addition to his own duties
<b>SARVA SHRI / MS. :</b>		
<b>AJMER JUDGESHIP</b>		
1.	Amar Verma Spl.JM (NI Act Cases) Court, Ajmer	CJ(JD)-JM, Ajmer District
2.	Purnima Gaur ACJ(SD)-ACJM No.3, Ajmer	CJ(JD)-JM (South), Ajmer
3.	Paramveer Singh Chouhan CJ(SD)-ACJM, Nasirabad	CJ(JD)-JM, Nasirabad
4.	Dr. Rubina Parveen Ansari ACJ(JD)-JM No.3, Ajmer	ACJ(JD)-JM No.1, Ajmer
5.	Meera Awasthi CJ(JD)-JM (East), Ajmer	ACJ(JD)-JM No.4, Ajmer
6.	Vikas Singh Choudhary CJ(JD)-JM (West), Ajmer	ACJ(JD)-JM No.5, Ajmer
7.	Ajeej Khan CJ(JD)-JM (North), Ajmer	ACJ(JD)-JM No.6, Ajmer
8.	Vikram Singh ACJ(JD)-JM No.1, Beawar	ACJ(JD)-JM No.2, Beawar
9.	Kuntal Jain CJ(JD)-JM, Kishangarh	ACJ(JD)-JM, Kishangarh
<b>ALWAR JUDGESHIP</b>		
10.	Govind Ballabh Pant CJ(SD)-ACJM, Laxmangarh	CJ(JD)-JM, Laxmangarh
11.	Ajay Sharma CJ(SD)-ACJM, Kishangarhbas	CJ(JD)-JM, Kishangarhbas
12.	Tasneem Khan CJ(SD)-ACJM, Rajgarh	CJ(JD)-JM, Rajgarh
13.	Kishan Lal Choudhary ACJ(JD)-JM No.2, Alwar	ACJ(JD)-JM No.3, Alwar
<b>BALOTRA JUDGESHIP</b>		
14.	Naveen Meena CJ(JD)-JM, Siwana	CJ(JD)-JM, Balotra
15.	Baldev Raj Beniwal ACJ(SD)-ACJM, Barmer	CJ(JD)-JM, Barmer
<b>BANSWARA JUDGESHIP</b>		
16.	Hari Narain Saraswat CJ(SD)-CJM, Banswara	CJ(JD)-JM, Banswara
17.	Tan Singh Charan ACJ(SD)-ACJM, Banswara	ACJ(JD)-JM, Banswara
<b>BARAN JUDGESHIP</b>		
18.	Varun Talwar ACJ(SD)-ACJM, Baran	CJ(JD)-JM, Baran
19.	Shiv Charan Meena CJ(JD)-JM, Chhipabarod	CJ(JD)-JM, Atru



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<b>BHARATPUR JUDGESHIP</b>		
20.	Dinesh Kumar Gupta ADJ(FT) No.1, Bharatpur	ADJ No.2, Bharatpur
21.	Kamal Chand Nahar ADJ No.1, Bayana	ADJ No.2, Bayana
22.	Vikash Kumar Khandelwal ACJ(SD)-ACJM No.3, Bharatpur	ACJ(JD)-JM No.1, Bharatpur
23.	Priti Nayak CJ(JD)-JM, Bharatpur	ACJ(JD)-JM No.3, Bharatpur.
24.	Rakesh Goyal ACJ(JD)-JM No.2, Bharatpur	ACJ(JD)-JM No.4, Bharatpur
25.	Dalip Singh CJ(SD)-ACJM, Bayana	CJ(JD)-JM, Bayana
26.	Rajesh Jain CJ(SD)-ACJM, Weir	CJ(JD)-JM, Weir
27.	Rajni Brijesh CJ(JD)-JM, Roopwas	ACJ(JD)-JM, Roopwas
<b>BHILWARA JUDGESHIP</b>		
28.	Virendra Kumar Jasuja CJ(SD)-ACJM, Mandal	CJ(JD)-JM, Mandal
29.	Shalini Maharishi CJ(JD)-JM (West), Bhilwara	CJ(JD)-JM (East), Bhilwara
30.	Vishal Bhargava Spl.JM (NI Act Cases) Court, Bhilwara	ACJ(JD)-JM No.1, Bhilwara
31.	Chandra Prakash Singh ACJ(SD)-ACJM, Bhilwara	ACJ(JD)-JM No.2, Bhilwara
32.	Yogesh Kumar Gupta CJ(SD)-CJM, Bhilwara	ACJ(JD)-JM No.3, Bhilwara
<b>BIKANER JUDGESHIP</b>		
33.	Vishnu Kumar Mathur DJ, Bikaner	Spl.Judge, SC/ST Cases Court, Bikaner
34.	Jaipal Jani Nyayadhikari, Gram Nyayalaya, Kolayat	CJ(JD)-JM, Kolayat
35.	Sunil Kumar Bishnoi Nyayadhikari, Gram Nyayalaya, Bikaner	ACJ(JD)-JM No.1, Bikaner
36.	Priyanka Pilonia CJ(JD)-JM, Bikaner	ACJ(JD)-JM No.2, Bikaner
37.	Diksha CJ(JD)-JM No.3, Bikaner	ACJ(JD)-JM No.3, Bikaner
<b>BUNDI JUDGESHIP</b>		
38.	Riddhima Sharma CJ(JD)-JM, Bundi	ACJ(JD)-JM No.2, Bundi
39.	Dheeraj Sharma ACJ(JD)-JM No.1, Bundi	ACJ(JD)-JM No.3, Bundi
40.	Bharat Bhushan Gupta CJ(SD)-CJM, Bundi	CJ(JD)-JM, Talera
41.	Madan Gopal Soni CJ(SD)-ACJM, Nainwa	CJ(JD)-JM, Nainwa

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<b>SARVA SHRI / MS. :</b>		
<b>CHITTORGARH JUDGESHIP</b>		
42.	Bhanwar Lal Bugalia ADJ No.1, Chittorgarh	ADJ No.2, Chittorgarh
43.	Rajeev Choudhary CJ(SD)-ACJM, Nimbahera	CJ(JD)-JM, Nimbahera
44.	Brajesh Kumar Sharma CJ(SD)-ACJM, Badi Sadri	CJ(JD)-JM, Badi Sadri
45.	Om Prakash CJ(SD)-ACJM, Kapasan	CJ(JD)-JM, Kapasan
46.	Dr. Surya Prakash Pareek CJ(SD)-ACJM, Begun	CJ(JD)-JM, Begun
<b>DAUSA JUDGESHIP</b>		
47.	Ramesh Chandra Sharma ACJ(SD)-ACJM, Dausa	CJ(JD)-JM, Dausa
48.	Rekha Rathore CJ(SD)-ACJM, Bandikui	CJ(JD)-JM, Bandikui
49.	Madhu Sudan Rai CJ(SD)-ACJM, Mahuwa	CJ(JD)-JM, Mahuwa
50.	Anil Kaushik CJ(SD)-ACJM, Lalsot	CJ(JD)-JM, Lalsot
<b>DHOLPUR JUDGESHIP</b>		
51.	Sarita Meena CJ(JD)-JM, Dholpur	ACJ(JD)-JM No.1, Dholpur
52.	Saleem Badar ACJ(SD)-ACJM, Dholpur	ACJ(JD)-JM No.2, Dholpur
53.	Prem Prakash Gupta CJ(SD)-ACJM No.2, Bari	CJ(JD)-JM, Bari
<b>DUNGARPUR JUDGESHIP</b>		
54.	Gambhir Singh CJ(SD)-CJM, Dungarpur	1. ACJ(SD)-ACJM, Dungarpur <b>AND</b> 2. CJ(JD)-JM, Dungarpur
55.	Sunil Kumar Ojha Nyayadhikari, Gram Nyayalaya, Aspur	CJ(JD)-JM, Aspur
<b>GANGANAGAR JUDGESHIP</b>		
56.	Jai Prakash Narain Purohit CJ(SD)-ACJM, Suratgarh	CJ(JD)-JM, Suratgarh
57.	Rajendra Kumar Bansal CJ(SD)-ACJM, Raisinghnagar	CJ(JD)-JM, Raisinghnagar
58.	Indira Banera ACJ(JD)-JM No.2, Ganganagar	ACJ(JD)-JM No.1, Ganganagar
<b>HANUMANGARH JUDGESHIP</b>		
59.	Hina Parihar CJ(JD)-JM, Hanumangarh	ACJ(JD)-JM, Hanumangarh
60.	Premraj Singh Chandrawat CJ(SD)-ACJM, Nohar	CJ(JD)-JM, Nohar
<b>JAIPUR METROPOLITAN JUDGESHIP</b>		
61.	Mahendra Kumar Sharma ADJ No.9, Jaipur Metropolitan	ADJ No.8, Jaipur Metropolitan

S.No.	Name of officer with present post <u>SARVA SHRI / MS. :</u>	Name of the Court(s) of which the Presiding Officer appointed in addition to his own duties
62.	Pradeep Kumar Modi ACJ(SD)-ACMM No.9, Jaipur Metropolitan	ACJ(SD)-ACMM No.8, Jaipur Metropolitan
63.	Vandana Rathore ACJ(SD)-ACMM No.12, Jaipur Metropolitan	1. ACJ(SD)-ACMM No.11, Jaipur Metropolitan <b>AND</b> 2. ACJ(JD)-MM No.34, Jaipur Metropolitan
64.	Prashant Agarwal CJ(JD)-MM (East), Jaipur Metropolitan	CJ(JD)-MM (West), Jaipur Metropolitan
65.	Shakti Singh ACJ(JD)-MM (West), Jaipur Metropolitan	ACJ(JD)-MM (East), Jaipur Metropolitan
66.	Lokesh Kumar Sharma ACJ(JD)-MM No.2, Jaipur Metropolitan	ACJ(JD)-MM No.1, Jaipur Metropolitan
67.	Abhilasha Sharma ACJ(JD)-MM No.12, Jaipur Metropolitan	ACJ(JD)-MM No.6, Jaipur Metropolitan
68.	Ambika Soni ACJ(JD)-MM No.13, Jaipur Metropolitan	ACJ(JD)-MM No.7, Jaipur Metropolitan
69.	Rakesh Ola ACJ(JD)-MM No.3, Jaipur Metropolitan	ACJ(JD)-MM No.8, Jaipur Metropolitan
70.	Purshottam Lal Saini ACJ(JD)-MM No.4, Jaipur Metropolitan	ACJ(JD)-MM No.9, Jaipur Metropolitan
71.	Ravibala Singh ACJ(JD)-MM No.5, Jaipur Metropolitan	ACJ(JD)-MM No.11, Jaipur Metropolitan
72.	Geeta Choudhary ACJ(JD)-MM No.14, Jaipur Metropolitan	ACJ(JD)-MM No.15, Jaipur Metropolitan
73.	Dr. Manisha Choudhary ACJ(JD)-MM No.20, Jaipur Metropolitan	ACJ(JD)-MM No.17, Jaipur Metropolitan
74.	Dushyant Dutt ACJ(SD)-ACMM No.2, Jaipur Metropolitan	ACJ(JD)-MM No.18, Jaipur Metropolitan
75.	Sandeep Anand ACJ(JD)-MM No.28, Jaipur Metropolitan	ACJ(JD)-MM No.19, Jaipur Metropolitan
76.	Suresh Prakash Bhatt ACJ(SD)-ACMM No.4, Jaipur Metropolitan	ACJ(JD)-MM No.21, Jaipur Metropolitan
77.	Pawan Kumar Singhal ACJ(SD)-ACMM No.3, Jaipur Metropolitan	ACJ(JD)-MM No.22, Jaipur Metropolitan
78.	Shahabuddin ACJ(SD)-ACMM No.7, Jaipur Metropolitan	ACJ(JD)-MM No.23, Jaipur Metropolitan
79.	Rajendra Kumar Saini ACJ(SD)-ACMM No.10, Jaipur Metropolitan	ACJ(JD)-MM No.25, Jaipur Metropolitan

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	<b>SARVA SHRI / MS. :</b>	
80.	Chandra Kala Jain ACMM (Economic Offences), Jaipur Metropolitan	ACJ(JD)-MM No.30, Jaipur Metropolitan
81.	Vinod Kumar Sharma ACJ(JD)-MM No.33, Jaipur Metropolitan	ACJ(JD)-MM No.32, Jaipur Metropolitan
<b>JAIPUR DISTRICT JUDGESHIP</b>		
82.	Bhanu Kumar Spl.JM (Mobile) No.2, Jaipur District	CJ(JD)-JM, Jaipur District
83.	Neerja Dadhich ACJ(JD)-JM No.4, Jaipur District	1. ACJ(JD)-JM No.1, Jaipur District <b>AND</b> 2. ACJ(JD)-JM No.2, Jaipur District
84.	Rakesh Kumar Sharma ACJ(SD)-ACJM No.2, Jaipur District	ACJ(JD)-JM No.5, Jaipur District
85.	Anil Kumar Gupta CJ(SD)-ACJM, Sambhar	CJ(JD)-JM, Sambhar
86.	Gauri Shanker Sharma CJ(SD)-ACJM, Shahpura	CJ(JD)-JM, Shahpura
87.	Dr. Sarita Swami CJ(JD)-JM, Kotputli	ACJ(JD)-JM, Kotputli
<b>JALORE JUDGESHIP</b>		
88.	Hemant Singh Baghela ACJ(SD)-ACJM No.1, Jalore	CJ(JD)-JM, Jalore
89.	Neetu Arya Nyayadhikari, Gram Nyayalaya, Sanchore	CJ(JD)-JM, Sanchore
<b>JHALAWAR JUDGESHIP</b>		
90.	Alok Surolia ADJ, Jhalawar	Spl.Judge, SC/ST Cases Court, Jhalawar
91.	Rajesh Sharma CJ(SD)-ACJM, Bhawanimandi	CJ(JD)-JM, Bhawanimandi
92.	Dr. Prabhat Agarwal ACJ(SD)-ACJM, Jhalawar	CJ(JD)-JM, Jhalawar
93.	Rajesh Kumar CJ(SD)-ACJM, Aklera	CJ(JD)-JM, Aklera
<b>JHUNJHUNU JUDGESHIP</b>		
94.	Alka Bansal ACJ(SD)-ACJM, Jhunjhunu	CJ(JD)-JM, Jhunjhunu
<b>JODHPUR METROPOLITAN JUDGESHIP</b>		
95.	Anoop Kumar Saxena ADJ No.1, Jodhpur Metropolitan	Spl.Judge, SC/ST Cases Court, Jodhpur
96.	Gajendra Pal Mogha ACJ(SD)-ACMM No.2, Jodhpur Metropolitan	ACJ(JD)-MM No.1, Jodhpur Metropolitan
97.	Anil Kumar Arya ACJ(SD)-ACMM No.3, Jodhpur Metropolitan	ACJ(JD)-MM No.2, Jodhpur Metropolitan
98.	Madhu Hissaria CJ(JD)-MM, Jodhpur Metropolitan	ACJ(JD)-MM No.5, Jodhpur Metropolitan

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	<b>SARVA SHRI / MS. :</b>	
99.	Mohita Bhatnagar ACJ(SD)-ACMM No.4, Jodhpur Metropolitan	ACJ(JD)-MM No.6, Jodhpur Metropolitan
100.	Arif Mohd. Khan Chayal ACJ(JD)-MM No.3, Jodhpur Metropolitan	ACJ(JD)-MM No.7, Jodhpur Metropolitan
<b>JODHPUR DISTRICT JUDGESHIP</b>		
101.	Sushma Pareek CJ(JD)-JM, Jodhpur District	CJ(JD)-JM, Osian
<b>KARAULI JUDGESHIP</b>		
102.	Randheer Singh Mirdha CJ(SD)-ACJM, Hindaun	1. CJ(JD)-JM, Hindaun <b>AND</b> 2. ACJ(JD)-JM No.1, Hindaun
103.	Achla Arya CJ(JD)-JM, Karauli	ACJ(JD)-JM, Karauli
<b>KOTA JUDGESHIP</b>		
104.	Ajay Singh Judge, Spl.Court, Atrocities on Women & Dowry Cases, Kota	Spl.Judge, SC/ST Cases Court, Kota
105.	Mahaveer Prasad Gupta CJ(SD)-ACJM, Ramganjmandi	CJ(JD)-JM, Ramganjmandi
106.	Swati Sharma CJ(JD)-JM (North), Kota	Spl.JM (NI Act Cases) Court, Kota
107.	Hemraj CJ(JD)-JM, Digod	CJ(JD)-JM, Itawa
108.	Renu Srivastava ACJ(JD)-JM No.2 (South), Kota	ACJ(JD)-JM No.3 (North), Kota
109.	Manoj Kumar Goyal ACJ(JD)-JM No.5 (North), Kota	ACJ(JD)-JM No.3 (South), Kota
<b>MERTA JUDGESHIP</b>		
110.	Seema Mewara CJ(JD)-JM, Merta	ACJ(JD)-JM, Merta
111.	Narendra Singh Rathore CJ(JD)-JM, Nagaur	ACJ(JD)-JM, Nagaur
112.	Manish Agarwal CJ(SD)-ACJM, Makrana	CJ(JD)-JM, Makrana
113.	Anwar Ahmed Chouhan CJ(SD)-ACJM, Deedwana	CJ(JD)-JM, Deedwana
<b>PALI JUDGESHIP</b>		
114.	Amit Sahlot CJ(SD)-ACJM, Bali	CJ(JD)-JM, Bali
115.	Jagdish Prasad Sharma-VI CJ(SD)-ACJM, Jetaran	CJ(JD)-JM, Jetaran
116.	Satya Pal Verma ACJ(SD)-ACJM, Pali	ACJ(JD)-JM No.1, Pali
117.	Madhu Sudan Mishra ACJM (Communal Riots Cases), Pali	ACJ(JD)-JM No.2, Pali
<b>PRATAPGARH JUDGESHIP</b>		
118.	Gopal Bijoriwal CJ(SD)-CJM, Pratapgarh	CJ(SD)-ACJM, Arnod HQ at Pratapgarh



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<b>SARVA SHRI / MS. :</b>		
<b>RAJSAMAND JUDGESHIP</b>		
119.	Mahendra Kumar Mehta CJ(SD)-ACJM, Nathdwara	CJ(JD)-JM, Nathdwara
120.	Pramod Kumar Sharma Nyayadhikari, Gram Nyayalaya, Railmagra	CJ(JD)-JM, Railmagra
<b>SAWAI MADHOPUR JUDGESHIP</b>		
121.	Rama Kant Sharma CJ(SD)-ACJM, Gangapurecity	CJ(JD)-JM, Gangapurecity
<b>SIKAR JUDGESHIP</b>		
122.	Kailash Chandra Mishra CJ(SD)-ACJM No.2, Srimadhampur	CJ(JD)-JM, Srimadhampur
123.	Saroj Choudhary CJ(JD)-JM, Sikar	ACJ(JD)-JM No.1, Sikar
124.	Esrar Khokhar Nyayadhikari, Gram Nyayalaya, Piparli	ACJ(JD)-JM No.2, Sikar
125.	Vijay Singh Sinwar CJ(SD)-ACJM, Neem Ka Thana	CJ(JD)-JM, Neem Ka Thana
<b>SIROHI JUDGESHIP</b>		
126.	Satish Chandra Kaushik CJ(SD)-CJM, Sirohi	CJ(JD)-JM, Sirohi
<b>TONK JUDGESHIP</b>		
127.	Shiv Kumar Nyayadhikari, Gram Nyayalaya, Deoli	CJ(JD)-JM, Deoli
<b>UDAIPUR JUDGESHIP</b>		
128.	Neelam Sharma CJ(JD)-JM (North), Udaipur	CJ(JD)-JM (South), Udaipur
129.	Meenakshi Jain ACJ(SD)-ACJM No.2, Udaipur	ACJ(JD)-JM No.1 (North), Udaipur
130.	Shahnaz Parveen ACJ(SD)-ACJM No.3, Udaipur	ACJ(JD)-JM No.2 (North), Udaipur
131.	Siddheshwar Puri ACJ(SD)-ACJM No.1, Udaipur	ACJ(JD)-JM No.2 (South), Udaipur
132.	Dalpat Singh Rajpurohit CJ(SD)-ACJM, Mavli	CJ(JD)-JM, Mavli

**NOTE :-**

1. The officers who have been appointed as P.O. of out lying Courts in addition to their own duties shall hold Court at the respective places at least for three days in alternative week.
2. The officers who have been appointed as P.O. of the Court stationed at the same headquarter in addition to their own duties shall dispose off that much additional work so as to achieve at least 40% of the standard of work for which they are holding additional charge.
3. The cases in which accused are in custody or there are directions of higher Court for time bound disposal of case(s) shall be decided on priority basis.

BY ORDER,



REGISTRAR GENERAL